COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 194 of 2017 in</u> DFR NO. 1945 OF 2011

Dated: 8th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Tamilnadu Generation & Distribution Corp. Ltd. ... Appellant(s)

Vs.

PPN Power Generating Co. Pvt. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. G.Umapathy

Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagdessan

Mr. Anandh K. for R-1

ORDER

IA NO.194 OF 2017

(Appl. for condonation of delay)

We have heard learned counsel for the parties.

Order is reserved.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt